

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2569
ANSWERED ON 16TH MARCH, 2023**

COLLECTION OF TOLL

**2569. SHRI PRATAPRAO JADHAV:
SHRI DHAIRYASHEEL SAMBAJIRAO MANE:
SHRI SHRIRANG APPA BARNE:
SHRI SANJAY SADASHIVRAO MANDLIK:
SHRI BIDYUT BARAN MAHATO:
SHRI SUDHEER GUPTA:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the policy of the Government with regard to collection of toll on National Highways (NHs) in the country;**
- (b) the total amount of toll collected during the last financial year, State/UT-wise;**
- (c) whether the Government/National Highways Authority of India (NHAI) has set any target of toll collection in current financial year 2023-24 and next three years and if so, the details thereof, State/year-wise;**
- (d) whether the progress of highway development in some States is slow *vis-as-vis* some other States and if so, the details thereof and the steps taken by the Government to expedite the pace of highway development in such States; and**
- (e) the details of the steps taken by the Government for smooth/better collection of toll?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Government has notified the National Highways Fee (Determination of Rates & Collection) Rules, 2008 on 5th December, 2008, and the said rules, as amended from time to time, are applicable for determination of user fee for all public funded projects and private funded projects executed and bids invited on or after 5th December, 2008. For the private funded projects completed before 5th December, 2008, the fee collection is as per the provisions of the National Highways (Collection of Fees by any person for the use of Section of National Highways /Permanent Bridge /Temporary Bridge on National Highways) Rules, 1997; and the National Highways (Rate of fee) Rules, 1997. The user fee on a stretch of National Highways is collected as per the individual Notifications published in the Official Gazette by the Central Government. In cases where a particular stretch of National Highway is entrusted to a State Government/Union Territory (UT), the executing authority of the concerned State Government/UT complies with the notification issued by the Central Government.

(b) The state-wise user fee collection at fee plazas on National Highways during the financial year 2021-22 are at Annexure A.

(c) There is no such target set for current Financial year as well for next three years. However, user fee collection is expected to increase by 5% due to annual traffic growth and by 3% due to change in Wholesale Price Index (WPI) every year. Further, new fee plazas are put for commercial operation upon completion of National Highways Stretch adding additional revenue every year.

(d) Details of construction achievement, state wise, in current Financial Year 2022-23 are at Annexure B. However, some National Highway projects are delayed in the country due to various reasons like delay in land acquisition, delay in forest clearance, delay in Road Over Bridges (ROB) clearance, delay in handing over of irrigation land, delay in

shifting of utilities, addition / deletion / relocation of various structures and financial crunch of the Concessionaire etc. To expedite completion of National Highway projects, various steps have been taken which include streamlining of land acquisition & environment clearances, premium re-scheduling, close coordination with other Ministries, revamping of dispute resolution mechanism, frequent reviews at various levels etc. In order to ensure timely completion of these projects, regular meetings are held with project developers, State Governments and contractors at all levels.

(e) For smooth/better collection of user fee and for the convenience of the commuters at fee plazas on National Highways, Government introduced the Radio Frequency Identification (RFID) technology through FASTag for making payment at fee plaza. With the declaration of all lanes of fee plazas on National Highways as FASTag Lane of the fee plaza with effect from midnight of 15th/16th February 2021, transparency in toll collection has improved and opportunity for pilferage, cash handling and associated issues has reduced. It has also resulted into seamless movement at fee plaza resulting in less waiting time and congestion.

ANNEXURE A

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 2569 FOR ANSWER ON 16.03.2023 ASKED BY SHRI PRATAPRAO JADHAV, SHRI DHAIRYASHEELSAMBHAJIRAO MANE, SHRI SHRIRANG APPA BARNE, SHRI SANJAY SADASHIVRAO MANDLIK, SHRI BIDYUT BARAN MAHATO AND SHRI SUDHEER GUPTA REGARDING COLLECTION OF TOLL

Details of user fee collection on National Highways during the last financial year, state-wise:

S. No.	Name of the State	User fee collection for financial year 2021-22 (In Crore Rupees)
1.	Andhra Pradesh	2,434.42
2.	Bihar	2,094.95
3.	Chhattisgarh	481.89
4.	Gujarat	3,642.40
5.	Haryana	1,093.90
6.	Himachal Pradesh	37.11
7.	Jammu & Kashmir	194.81
8.	Jharkhand	422.19
9.	Karnataka	2,351.26
10.	Kerala	215.66
11.	Madhya Pradesh	2,472.88
12.	Maharashtra	3,386.21
13.	North-East	387.95
14.	Odisha	685.64
15.	Punjab	293.47

16.	Rajasthan	3,933
17.	Tamil Nadu	2,695.78
18.	Telangana	1,380.04
19.	Uttar Pradesh	4,183.74
20.	Uttarakhand	324.23
21.	West Bengal	2,031.03
Total		34,742.56

ANNEXURE B

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 2569 FOR ANSWER ON 16.03.2023 ASKED BY SHRI PRATAPRAO JADHAV, SHRI DHAIRYASHEEL SAMBAJIRAO MANE, SHRI SHRIRANG APPA BARNE, SHRI SANJAY SADASHIVRAO MANDLIK, SHRI BIDYUT BARAN MAHATO AND SHRI SUDHEER GUPTA REGARDING COLLECTION OF TOLL

Details of construction achievement, state wise, in Current Financial Year 2022-23:

Serial No.	Name of the State	Length Constructed (in Kilometer)
1.	Andhra Pradesh	92
2.	Assam	12
3.	Bihar	335
4.	Chhattisgarh	37
5.	Delhi	17
6.	Gujarat	249
7.	Haryana	175
8.	Himachal Pradesh	72
9.	Jammu and Kashmir	33
10.	Jharkhand	58
11.	Karnataka	219
12.	Kerala	74
13.	Madhya Pradesh	349
14.	Maharashtra	513
15.	Meghalaya	0
16.	Odisha	139
17.	Punjab	124
18.	Rajasthan	334
19.	Tamil Nadu	279
20.	Telangana	62
21.	Uttarakhand	80
22.	Uttar Pradesh	397

Serial No.	Name of the State	Length Constructed (in Kilometer)
23.	West Bengal	89
	Total	3739
